

घोसरा प्रलीगड में । उससे इसमें सहूलियत होगी । लेकिन मैं ने जो फिगरस देली हूँ उनको देखने से पता चला है कि दाम बढ़े हैं दिल्ली में और मैं समझता हूँ कि कुछ कास कदम उस तरफ उठाने होंगे और हम खोग इस पर विचार करेंगे कि कौन से कदम उठाये जा सकते हैं ।

Shri Sadhan Gupta: May I know what was the total quantity of baby food imported into this country before these restrictions were imposed and in view of the fact that babies have very little choice in food, may I know whether a liberalisation of the import policy is being considered in this regard?

Shri Manubhai Shah: When there was no import restriction of a very rigid nature, the annual quantity imported was about Rs. 1,70,000 worth. Then there has been a recent cut of about 40 per cent. As I have already indicated, in the half year during the current year, about Rs. 40 lakhs worth of baby foods have been allowed to be imported. It is not possible to allocate more foreign exchange for baby food.

Manufacture of Sulpha Drugs

*575. **Shri T. B. Vittal Rao:** Will the Minister of Commerce and Industry be pleased to state:

(a) the present position of indigenous manufacture from the primary raw materials of the following Sulpha Drugs:

- (1) Sulpha Analanude
- (2) Sulpha Thivzob
- (3) Sulpha Guivanidive
- (4) Sulpha Merazine
- (5) Sulpha Pyredive; and

(b) what is the position of foreign firms in their manufacture?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A note is placed on the Table of the Lok

Sabha. [See Appendix III, annexure No. 22.]

Shri T. B. Vittal Rao: From the statement, it is seen that no sulphur drug has been produced so far from the primary products. May I know when we can expect these drugs to be produced from the indigenous primary products here?

Shri Manubhai Shah: As I told the House the other day, we are currently negotiating with the Russian, American, British, German and Italian firms, and it is hoped that by the end of this year, practically all preliminary projects for the preparation of these drugs will be ready, and in the next three years, by the end of the Second Plan, or by the beginning of the third Plan, most of the products will be made in India from the intermediates, the basic and the primary raw materials.

Shri Tangamani: In the statement we find that there are now two important firms which are producing these sulphur drugs: one being a foreign firm and the other an Indian firm in collaboration with the foreign firm. May I know the names of these firms and the capacity which they are now having for the production of these drugs?

Shri Manubhai Shah: One is Atul, which is a combine with American Cynamide. The other is May and Baker. The capacity of Atul is 16,232 tons and that of May and Baker is about 36.7 tons.

Arrest of Sheikh Abdullah

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*576. { **Shri S. M. Banerjee:**
Sardar Iqbal Singh:
Shri Supakar:

Will the Prime Minister be pleased to state:

(a) whether India lodged a protest with the U.N. Security Council on the 11th June, 1958 against the letter sent on May 6 by the permanent representative of Pakistan to the U.N. to the

President of the Security Council on the arrest of Sheikh Abdullah; and

(b) whether copies of these letters will be laid on the Table?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes.

(b) Copies of the letters are laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 23.]

Shri S. M. Banerjee: In his letter dated 6th May, 1958, the representative has written:

"the danger of exposure by tourists during the tourist season of the real happenings inside Indian occupied Kashmir. The experience of Mr. Ronald Sharpe, a New Zealand tourist, who recently visited Kashmir may be quoted in this connection. He says:

'Bakshi Ghulam Mohammed, the puppet Premier of Kashmir, who rules ruthlessly over the destiny of 4 million people with a strong Dogra army on the one side and.....'

Mr. Speaker: What is all this?

Shri S. M. Banerjee: I want to know whether any protest has been lodged with the New Zealand Government from where a tourist has said.....

Mr. Speaker: The hon. Member is using this forum for utilising such material. Some trash might have been said by somebody. Why should that be repeated here?

Shri S. M. Banerjee: It has been laid on the Table of the House. I am quoting from that.

Mr. Speaker: Has this opinion by some other person been placed on the Table?

Shri S. M. Banerjee: It is there in the letter of the Pakistan representative placed on the Table of the House today. I only want to know why he was allowed to say these

things and whether we have protested against these unwarranted remarks.

Shri Sadath Ali Khan: We cannot attach any importance to what a private person says.

Shri S. M. Banerjee: He has said, the Kashmir Government is a puppet Government. Can we not do anything, Sir?

Mr. Speaker: It need not have been placed on the Table of the House.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The hon. Member is quoting from a letter which the Pakistan Government's representative sent to the U.N. to which we replied. At the request of the hon. Member, in answer to his question, we placed both the letters on the Table of the House. There are all kinds of statements made by the Pakistan representative; we are not responsible for it.

Shri S. M. Banerjee: My question is very simple....

Mr. Speaker: Everyone understands it; nothing more can be done.

Raja Mahendra Pratap: In view of the fact that Sheikh Abdullah agreed with my plan for Kashmir may I know when Sheikh Abdullah will be released?

Mr. Speaker: That does not arise out of this question.

Shri Hem Barua: In view of the fact that the adverse reports given against our country by tourists like Mr. Ronald Sharpe, who visit the State of Kashmir will be profitably used by the Pakistan permanent representative at the U.N.O., may I know what steps our Government have taken or what advice our Government have given to the State of Kashmir to see, control and regulate the tourist traffic in a way that might help build our interests rather than destroy them?

Shri Jawaharlal Nehru: The hon. Member may recollect that we do not function in an authoritarian way. We

allow people, even our opponents, opportunities to go, see and express their opinions even against us.

Decoration of Public Buildings

*578. **Shri Radha Raman:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Advisory Committee for recommending specific works of arts for decoration of public buildings have made any recommendations;

(b) if so, the nature of the recommendations made by the Committee; and

(c) whether Government have taken any decision on those recommendations?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes, Sir.

(b) The Committee has tentatively prepared a list of public buildings mostly in Delhi, which they recommend to be decorated, with paintings, murals, sculptures etc.

(c) No.

Shri Radha Raman: May I know whether this committee is authorised to mention also the funds that will be required in order to have these decorations and whether there is any allocation in the Five Year Plan or in the Housing Ministry's budget for this purpose?

Shri Anil K. Chanda: Naturally when the advisory committee sends its recommendations, it gives us an idea of the cost that will be involved. There is a sort of scale prescribed and we are expected to keep within that scale. But in the case of special circumstances, we can go beyond that.

Shri Radha Raman: May I know whether the Government is contemplating to employ or engage some of the artists in the country who are financially not very strong in order to have this project materialised?

Shri Anil K. Chanda: Yes, Sir; the scheme that is before us is only to be executed through Indian artists, and we will give preference to younger artists.

Shri Hem Barna: In view of the recommendations made by that committee to decorate the public buildings with paintings, etc., may I know whether they also recommend the doing away with unnecessary embellishments and appendages that are there?

Shri Anil K. Chanda: The committee is to recommend to Government the decoration of Government buildings and not doing away with what is there.

सेठ ग.बिन्दा दास : जहाँ तक इन कलाकारों के चुनाव का सम्बन्ध है, क्या सरकार उन का चुनाव शान्ति निकेतन और काशी में जो कुछ बहुत प्रसिद्ध कलात्मक केन्द्र हैं इन सब गैरसरकारी मस्थाओं से भी पूछ कर करेगी ।

Shri Anil K. Chanda: This advisory committee has heads of principal art institutions in India. A representative of Shanti Niketan is also there.

Import of Fertilizers

*579. **Sardar Iqbal Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that North Korea has offered to supply fertilizers to India;

(b) if so, whether the offer has been accepted;

(c) whether an agreement has since been signed with North Korea in this regard; and

(d) if the reply to part (c) is in the affirmative, the main features of this agreement?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir. An offer for the supply of fertilizers was received from the people's Democratic Republic of North Korea.

(b) and (c). The matter is still under consideration.

(d) Does not arise.